

Annexure-2

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023
In accordance with Section 25(2) (e), IBC, 2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | | | | (Amount in ₹) | | |
|---------|------------------|---------------------------|----------------|------------------------------|----------------------------------|--|----------------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of Claim Accepted (₹) | Amount of claim not admitted (₹) | Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹) | Total Claim for Voting Share (₹) | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Remarks, if any |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |

